

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> March, 2024, 10:30 A.M.**

CP No. 65/CTB/2022, IA (Companies Act) No 7/CB/2024

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	EBPL Ventures Pvt. Ltd. (Formerly, Eskay Buildworks Pvt. Ltd. ) & Ors. – Vs- Durga Hitech Projects Pvt. Ltd. & Ors.
Under Section (s)	241- 242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.  
Ms. S. Pholgu, Adv.  
Mr. Subham Agrawal, Adv.

For Respondent (s)

Mr. Sambit Kar, Adv.

**ORDER**

**IA (Companies Act) No 7/CB/2024:**

This is an application filed to receive additional documents. Ld. Counsel, Mr. Subham Agarwal, appearing for the applicant. Ld. Counsel, Mr. Sambit Kar, appearing for the respondent. At the request of the respondent counsel further two weeks' time is granted to file reply. List the matter by 01.05.2024.

**CP No. 65/CTB/2022:**

IA (Companies Act) No 7/CB/2024, is pending. Ld. Counsel, Mr. Swayamjit Rout, appearing for R-8. List the main CP along with IA (Companies Act) No 7/CB/2024, on 01.05.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**